

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 350 of 2019

IN THE MATTER OF:

S.R. Mohan & Anr.

...Appellants

Versus

Duvalla Deekshitulu & Ors.

...Respondents

Present:

For Appellant : None

**For Respondent : Mr. Ankur Mittal and Ms. Jasveen Kaur, Advocates
for R-7**

**Mr. Siddhesh Kotwal and Mr. Ana Upadhyay,
Advocates for R-8**

**Mr. Rohit Agarwal and Mr. Akshay Kapoor,
Advocates for R-1 to R-5 & R-9**

O R D E R

07.02.2020 List the Appeal 'For Admission (After Notice)' on **05th March,**
2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/gc